

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**I.A. No. 2796 of 2019**

**IN**

**Contempt Case (AT) No. 15-16 of 2019**

**IN**

**Company Appeal (AT) (Insolvency) No. 483 of 2018**

**IN THE MATTER OF:**

**EIH Ltd.**

**...Applicant**

**Versus**

**Subodh Kumar Agrawal**

**...Respondent**

**Present:**

**For Applicant :**

**Mr. Abhijeet Sinha, Mr. Arijit Mazumdar, Mr. Devesh Ajmani, Mr. Shambo Nandy and Ms. Akanksha Kaushik, Advocates**

**For Respondent :**

**Mr. Sumant Batra and Ms. Kiran Sharma, Advocates for 'Resolution Professional'**

**ORDER**

**09.09.2019** As prayed for on behalf of the applicant, let Interlocutory Application be posted for orders on **16<sup>th</sup> September, 2019**.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansi Lal Bhat ]  
Member (Judicial)

/ns/nn/